

(c) The Government of India are in no way responsible for the loss, but under the rules applicable to the loss occasioned in such cases, they are liable to share the loss with the owners of the vessel in certain proportion.

Howrah-Burdwan Section (Electrification)

*304. Shri H. N. Mukerjee: Will the Minister of Railways be pleased to state:

(a) the progress made so far in regard to the electrification of the Howrah-Burdwan section of Eastern Railway; and

(b) the approximate date when the first electric train will begin to run from Howrah?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The overall percentage of progress in the electrification is 40% approximately.

(b) No date can be given as some essential equipments from abroad are still to be shipped.

Rihand Dam

*305. Shri Kalika Singh: Will the Minister of Irrigation and Power be pleased to refer to reply given to unstarred question No 299 on the 28th May, 1957, relating to Rihand Dam and state the overall contribution of the Central Government towards the total estimated cost of Rs. 45 crores and when and how according to present plan the central resources and assistance will be made available for the purpose?

The Minister of Irrigation and Power (Shri S. K. Patil): The entire funds for financing the Rihand Dam Project from 1954-55 onwards are being provided by the Central Government. The allocation of funds from year to year will, however, be made in the light of the availability of resources with the Central Government and the progress made in the execution of the Project.

Air-conditioned de-luxe Trains

*307. Shri Keshava: Will the Minister of Railways be pleased to lay a statement showing:

(a) the number of seats provided in each coach on the air-conditioned de luxe train running between Delhi and Madras;

(b) the average number of tickets sold and seats occupied in each such train per day; and

(c) whether Government propose to introduce sleeping accommodation for third class passengers in these trains?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). A statement giving the required information is placed on the Table of the House. [See Appendix I, annexure No 94]

Institute of Sugar Technology

*310. Shri Morarka: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Institute of Sugar Technology carried out any experiments for the payment of cane price on the basis of its quality; and

(b) if so, with what results?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) A statement giving the required information is laid on the Table of Lok Sabha [See Appendix I, annexure No 95]

Storage of Imported Wheat

*311. Shri A. S. Sarhad: Will the Minister of Food and Agriculture be pleased to state:

(a) the total percentage and quantity of wastage in shipment, transit and storage of wheat imported from outside during the last two years, and that purchased in India;